

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No222
CA(CAA)/14(AHM)2023

Proceedings under Section 230-232 Co.Act, 2013

IN THE MATTER OF:

Yamuna Bio Energy Pvt Ltd
Kotyark Industries Ltd

.....Applicant

.....Respondent

Order delivered on 22/03/2023

Coram:

Deep Chandra Joshi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pavan Godiawala, Adv.
For the Respondent :

ORDER

Heard.

Order reserved.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DEEP CHANDRA JOSHI
MEMBER (JUDICIAL)**